

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 53/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018

NAME OF THE COMPANY: Hi Tek OTS Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

Notice to the ROC returnable on 2.2.2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)